



BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi
ORIGINAL APPLICATION NO 125 OF 2018
(MA No 335 /2018)
(Earlier Original Application No 163 of 2017)



Arvind Mhatre

...Applicant

Vs

Ministry of Environment, Forest and Climate Change and Ors ..Respondent

ACTION TAKEN REPORT IN COMPLIANCE OF ORDER PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL DATED 17.2.2020 ON BEHALF OF MPCB AND MONITORING COMMITTEE CONSTITUTED BY THIS HON'BLE TRIBUNAL.

1. The Hon'ble Tribunal had passed an order dated 17th Feb 2020 & directed to CPCB and MPCB to continue the monitoring and give its report and the grievance of applicant to be considered by the Monitoring Committee constituted by the Tribunal. In compliance of the said order MPCB had filed its ATR before this Hon'ble Tribunal on 5/6/2020.
2. In compliance of the order dated 17th Feb 2020, 8th Review Meeting of Talaja Monitoring Committee was held on 6/8/2020 with all stakeholders online through internet by using Microsoft Teams Application to discuss compliance of various Orders / judgments passed by Hon'ble National Green Tribunal (Principal Bench), New Delhi regarding Original Application No. 125/2018 (M.A. No.334/2018).

The said 8th Review Meeting of Talaja Monitoring Committee was held on 06/08/2020 & was attended by all the Members and Stakeholders i.e. Maharashtra Pollution Control Board(MPCB), Talaja CETP Co-Operative Society Ltd. (Talaja CETP), Talaja MIDC, Talaja Manufacturers Association (TMA), Talaja Industries Association (TIA), Panvel Municipal Corporation, City and Industrial Development Corporation Ltd(CIDCO) and ors. During the meeting M/s A Acquachem Enviro Engg Pvt Ltd. had submitted presentation on the on rehabilitation, upgradation and expansion from 22.5 MLD to 27.5 MLD at Talaja CETP MIDC, Talaja.

After due deliberations, the Monitoring committee has suggested following actions for respective stakeholder: -



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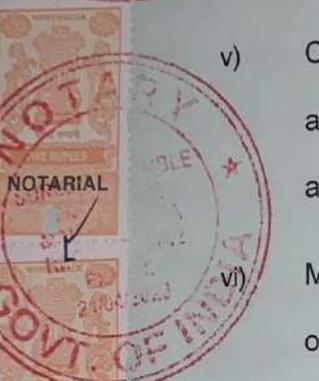
i) The Hon'ble Chairman of the Monitoring Committee has suggested MPCB and MIDC to expedite the work of preparation of restoration action plan with detailed methodologies for the area in question and Kasardi River through Expert institution.



MIDC to execute the implementation of restoration action plan through engaging agencies/institutions/ firms.

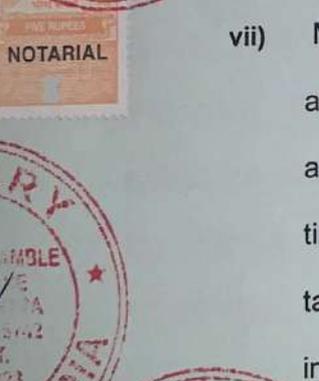


MIDC to submit the status regarding work completed, work pending and unit- wise latest photographs of all the three phases of CETP within a week.



v) CETP shall make online monitoring system operational at the inlet and final outlet of CETP and the data shall be connected to CPCB and MPCB server within a week time.

MIDC shall submit daily flow data of CETP from October, 2019 onwards within a week.



vii) MPCB, MIDC and all other stakeholders to continue with the roles and responsibilities as per mandates as well as suggested in the action framework of the committee. Hon'ble Chairman directed for timely action by all concerned on issues discussed and decision taken during the meeting. It is decided to hold next review meeting in the 1st or 2nd week of Oct 2020. A Copy of Minutes of the 8th Review Meeting of the Taloja Monitoring Committee held on 06/08/2020 is enclosed alongwith the presentation M/s Acquachem Enviro Engg Pvt Ltd and marked as an **Annexure I and II** respectively.

BEFORE ME

FOR AND ON BEHALF OF
MAHARASHTRA POLLUTION CONTROL BOARD

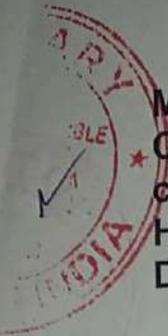
SURESH N. KAMBLE
ADVOCATE & NOTARY
(Govt. Of India)

(D. B Patil)
Regional Officer- Navi Mumbai



Register Sr. No. 360/2020

24 AUG 2020

 Minutes of the 8th Review Meeting of the Taloja Monitoring Committee held through video conference on 06/08/2020, constituted as per the order dated 17.8.2018 passed by Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 125/2018.

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Considering the Covid-19 pandemic condition and lock down situation and as per the directions of "Hon'ble Chairman, Taloja Monitoring Committee", 8th Review Meeting with all stakeholders held online through internet by using Microsoft Teams Application to discuss compliance of various Orders / judgments passed by Hon'ble National Green Tribunal (Principal Bench), New Delhi regarding Original Application No. 125/2018 (M.A. No.334/2018).

Shri Arvind Mhatre has filed an Original Application bearing No.125/2018 against the Ministry of Environment and Forests, Govt. of India & Others before the Hon'ble National Green Tribunal, Principal Bench, New Delhi regarding discharge of effluents into river Kasardi through a CETP is being managed by Taloja CETP Co-Operative Society Ltd., the problems continue.

In compliance of Hon'ble NGT order dated 17/08/2018 a three Members' Monitoring Committee was constituted of to execute the various orders. Actions have been taken by the stakeholders in line with action framework suggested by the



said monitoring committee. The Hon'ble NGT had passed an order dated 17th Feb 2020 & directed to CPCB and MPCB to continue the monitoring and give its report and the grievance of applicant to be considered by the committee constituted by the Tribunal.

The 8th Review Meeting of Talaja Monitoring Committee held on 06/08/2020 was attended by all the Members and Stakeholders i.e. Maharashtra Pollution Control Board(MPCB), Talaja CETP Co-Operative Society Ltd. (Talaja CETP), Talaja MIDC, Talaja Manufacturers Association (TMA), Talaja Industries Association (TIA), Panvel Municipal Corporation, City and Industrial Development Corporation Ltd(CIDCO) and ors. Following Members of the committee, officials / representatives of the stake holders were present during the meeting:

S.No.	Name		
1.	Hon'ble Shri Justice V.M.Kanade, Former Judge, Mumbai High Court	...	Hon'ble Chairman of Monitoring Committee
2.	Shri Prasoon Gargava Regional Director (W), CPCB	...	Member of Monitoring Committee
3.	Ms. Nidhi Chodhari (IAS) District Collector, Raigad	...	Member of Monitoring Committee
4.	Shri D.B. Patil, Co-ordinator	...	Regional Officer, MPCB, Navi Mumbai
5.	Ms. Smita Gaikwad	...	Law Officer, MPCB, Sion, Mumbai



S.No.	Name		
6.	Shri Wagh	...	Chief Engineer, MIDC
7.	Shri Wankhede	...	S.E., MIDC, Panvel
8.	Shri R.P. Patil	...	E.E. MIDC, Alibaug
9.	Representative from Panvel Municipal Corporation		
10.	Shri Shyamsundar Karkun	...	Representative of TMA
11.	Shri Satish Shetty	...	Representative of TIA
12.	Shri Arvind Mhatre	...	Petitioner
13.	Shri Madhukar Naik	...	Consultant engaged by MIDC

The Regional Officer-Navi Mumbai welcomed all members & participants of the meeting and gave the various Orders issued by Hon'ble NGT, various review meetings conducted by Talaja Monitoring Committee and Action taken reports submitted by the Board from time to time to Hon'ble NGT. He also briefed about the performance of the CETP based on the samples collected by the Board from CETP inlet and outlet from January 2020 onwards and remarked that Inlet parameters are within the standards and Outlet parameters are considerably lower than earlier scenario and outlet COD parameters is ranging from 250 to 500 mg/l, recent average outlet COD observed as 248 mg/l in the month of July 2020.



Shri Madhukar Naik, M/s KDC-Aqua (JV) Contractor and Operator of Taloja CETP presented the status of the work of CETP including various civil units and equipment along with the comparison of old and new situation with photographs. Brief details given are as below:

- a. Phase-I and Phase-II already made operational on 20.07.2019 and 30.12.2019 respectively. Presently both phases are running smoothly.
- b. CETP was in running condition in spite of lockdown situation due to Covid-19.
- c. CETP faced various problems regarding CETP equipment services and spares due to lockdown during period from March-2020 to May end.
- d. Due to lockdown constraints, there is balance work consisting of cable connection, new piping, decanters, submersible mixer and pumps etc. at Phase-I and II.
- e. Phase-III of 5 MLD capacity- civil and mechanical work completed, pending work is installation of panels, cabling etc.
- f. MIDC has finalized the work order of new 10,000 M3 RCC holding tank for emergency holding to prevent shock load on CETP.
- g. All remaining work of Phase-I, II and III is likely to



be completed by end of October 2020.

M/s KDC-Aqua (JV) Contractor and Operator of Talaja CETP have stated major achievement as below:-

- i. Presently no smell is being observed at CETP premises.
- ii. Pilot plant stabilized and giving desired results on continue basis.
- iii. MSEDCL power sanctioned 3000 KVA.
- iv. Sludge from all tanks of Phase-I and II has been removed, about 5400 MT sludge removed and sent to MWML, Talaja (CHWTSDF).
- v. Consent to operate received for CETP Talaja from MPCB.
- vi. Received Environmental Clearance for the expansion of the CETP.

The Hon'ble Chairman of the Monitoring committee has inquired about the status of completion of Phase I, II and III and timeline to complete the same M/s KDC-Aqua (JV) Contractor and Operator of Talaja CETP has informed that the 95% site work is completed and about 5% work is remaining. All remaining work of Phase-I, II and III will be completed by end of October 2020. Further



he stated that the untreated effluent from all industries is collected by closed pipeline to CETP and after treatment is discharged into creek through secured pipeline.

Mr. Prason Gargava, Member of the Committee, has asked about the provision for removal of Ammonical Nitrogen at CETP, and further insisted that it has to be controlled at source as well i.e. at industry level. It is suggested that inventorization as mentioned in the action framework could be of great help in tackling the Ammonical Nitrogen parameter for stream_ as well as tackling at CETP.

M/s KDC-Aqua (JV) Contractor and Operator of Taloja CETP Mr. Madhukar Naik has informed that they have made provision for Anoxic tank followed by aeration tank to take care of Ammonical Nitrogen parameter. In response to the issue raised by the member of the committee about exceedance of the parameters at out let of the CETP despite receipt of influent within designed parameters, Shri Naik gave assurance that all parameters shall be achieved once the works of Phase-III is completed and integration of Phase I, II & III is also completed. The entire work is likely to be over by October, 2020. Mr. Prason Gargava further stated that CPCB server is not receiving online monitoring system



data of CETP on regular & consistent basis and is this issue is required to be resolved within a week time by CETP operator.

The Hon'ble Chairman of the Monitoring Committee has asked to MIDC to submit the write up to the Chairman of the Monitoring Committee and Member of the committee regarding works completed, work pending and unit-wise photographs besides specific note on the factual status of works of extension of pipeline with time schedule.

The Hon'ble Chairman of the Monitoring Committee also heard views & grievances of Mr. Arvind Mhatre, the Applicant. He informed that 15 crores deposited by MIDC with District Collector-Raigad as per direction of Hon'ble NGT for restoration is still not utilised for desired purpose; work of extension of CETP treated effluent carrying pipeline into creek at the point designated by NIO is yet not started; MIDC/ CETP is not analyzing the samples of the CETP through independent agency & relying on the data submitted by contractor.

MIDC reported that they are analyzing the samples of the CETP through NABL Accredited laboratory which is independent agency, also MPCB is monitoring and

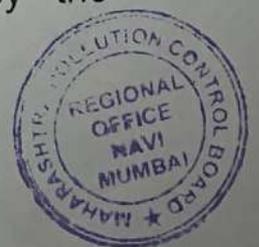


analyzing the samples of CETP periodically. Hon'ble Chairman of the monitoring committee directed MIDC to explore engaging two independent agencies to randomly monitor the compliance of the parameters by CETP. Hon'ble Chairman directed MIDC to submit the note on status works of extension of pipeline. Hon'ble Chairman directed MPCB and MIDC to expedite the work of obtaining detailed restoration action plan from expert institution as discussed in the last meeting. The execution work of restoration action plan shall be done subsequent to that by MIDC by engaging agencies/firms as required through tendering.

It was appraised to the Hon'ble Chairman that a status report has been filed by the MPCB recently on 14th January 2020 to Hon'ble NGT. The joint report of CPCB & MPCB could not be done due to pandemic situation, declared red zones & lockdown in various parts of Maharashtra including Mumbai.

It has been planned that information/status updates available and latest monitoring data of MPCB shall be used to prepare the joint report of MPCB and CPCB for submission before Hon'ble NGT.

The Hon'ble Chairman of the Monitoring Committee expressed that action framework suggested by the



committee resulted into substantial work done by the MIDC with improved performance of CETP. However, remaining work to be completed expeditiously.

Monitoring committee has suggested following actions for respective stakeholder:-

- 1) The Hon'ble Chairman of the Monitoring Committee has suggested MPCB and MIDC to expedite the work of preparation of restoration action plan with detailed methodologies for the area in question and Kasardi Rive through Expert institution.
- 2) MIDC to execute the implementation of restoration action plan through engaging agencies/institutions/ firms.
- 3) MIDC to submit the status regarding work completed, work pending and unit- wise latest photographs of all the three phases of CETP within a week.
- 4) MIDC shall submit note on status of extension of CETP treated effluent carrying pipeline into creek as per recommendation of NIO within a week.
- 5) CETP shall make online monitoring system operational at the inlet and final outlet of CETP



and the data shall be connected to CPCB and MPCB server within a week time.

- 6) MIDC shall submit daily flow data of CETP from October, 2019 onwards within a week.
- 7) MPCB, MIDC and all other stakeholders to continue with the roles and responsibilities as per mandates as well as suggested in the action framework of the committee.

Hon'ble Chairman directed for timely action by all concerned on issues discussed and decision taken during the meeting. It is decided to hold next review meeting in the 1st or 2nd week of October 2020 tentatively.

Hon'ble Chairman of the Committee expressed thanks to all for attending the meeting. Meeting ended with extending vote of thanks to the Chair.

V. Kanade

**Justice V.M. Kanade (Retd.)
Chairman, Monitoring Committee**



8/24/2020

Aqua

CURRENT STATUS

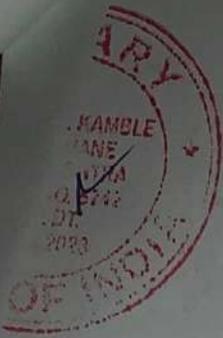
- ✖ At present phase I and II commissioned and running smoothly
- ✖ All the time CETP was in running condition in spite of lockdown
- ✖ For a brief period of initial lockdown, the spare parts and services of critical equipment were not available
- ✖ After little opening up, we called the technicians and the plant is now running smoothly giving desired results
- ✖ Balance work consists of cable connections, piping & valves
- ✖ We are going to take up plantation this month

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Aqua

BACKGROUND

- ❖ Taloja CETP was built in phases as the industrialization and hence the effluent generation increased gradually
- ❖ In 1994/1995 it was considered that the generation of the effluents was of the order of 2 to 3 MLD
- ❖ However careful study indicated much higher quantity and the phase I was constructed / commissioned in 1999 for 10 MLD



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BACKGROUND

- ❖ As the effluent quantity increased, phase II of capacity of 12.5 MLD CETP was constructed and commissioned in 2008
- ❖ Thus the CETP was of 22.5 MLD capacity before upgradation taken up by MIDC in 2018 Nov
- ❖ MIDC floated tenders and finalized the contract for
 - ❖ - rehabilitation of existing RCC structures
 - ❖ - replacement of old equipment with new SS equipment
 - ❖ - MIDC has also finalized the work order of new 10,000 m3 RCC holding tank for emergency holding
- ❖ - Augmenting the capacity of the CETP to 27.5 MLD
- ❖ - Meeting new CETP standards on BOD / Nitrogen

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BACKGROUND

- ❖ - MIDC has also finalized the work order of new 10,000 m3 RCC holding tank for emergency holding
- ❖ -MIDC also has finalized pipeline tender
- ❖ Augmenting the capacity of the CETP to 27.5 MLD
- ❖ - Meeting new CETP standards on BOD / Nitrogen





8/24/2020

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BACKGROUND

- ❖ However, use of the equipment over a period of time depreciated the assets
- ❖ There was corrosion of the MS materials
- ❖ The RCC tanks were more less intact but peeling of plaster and paint was observed and needed rehabilitation
- ❖ Therefore MIDC floated tender for the rehabilitation of existing civil units, replacement of old equipment with new modern equipment with corrosion proof materials

Aqua

ACHIEVEMENTS SO FAR

- ❖ No smell is observed at CETP premises
- ❖ Pilot plant stabilized and giving desired results on continue bases
- ❖ MSEB power sanctioned 3000 KVA
- ❖ Phase - I - Sludge from all tanks has been removed and rehabilitation/commissioned completed and it is operational from - 20th July 2019.
- ❖ Phase - II - Sludge from all tanks has been removed and rehabilitation /commissioned completed it is / operation from - 30th Dec 19.

Aqua

ACHIEVEMENTS SO FAR

- ❖ Quantity of Sludge -
- ❖ About 5400 MT sludge removed and sent to MWML
- ❖ Inlet and Out COD and BOD is achieved as per prescribed limit of MPCB-
- ❖ EC received
- ❖ Consent to operate received
- ❖ Online monitoring system established at the inlet / outlet
- ❖ Flow meter provided at V notch
- ❖ Laboratory established with proper manpower

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Aqua

OLD RESULTS

CETP outlet parameter is taken from MPCB website for the month of November 2018. Below are the same. As per Pre- bid queries reply response dated 08/02/2018. (Enclosed copy of same)

Dec 2017 as per MPCB website		
Parameter	Inlet	Outlet
pH	6.1	6.8
TSS	180	176
TDS	6381	7076
COD	6120	5880
BOD	2800	2500

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8/24/2020

Aqua

PILOT PLANT

Aeration Tank					Secondary Settling Tank			Pilot plant Treated effluent being used for centrifuge washing
pH	DO (mg/lit)	SVI (%)	MLSS (mg/lit)	MLVSS (mg/lit)	pH	TSS (mg/lit)	COD (mg/lit)	
7.8	3	62	2680	1660	7.7	84	185	

11

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PROJECT TIMELINE

- ❖ Commercial part of Tender opened on 20th March 2018
- ❖ Society NOC received 13th Oct 2018
- ❖ Work order received on 29th Oct 2018
- ❖ Project Started from 1st Nov 2018
- ❖ Initial schedule -9 Months + 4 months
- ❖ stabilization that is up to Nov 2019
- ❖ NGT Monitoring Committee recommended extension up to April 2020 due to heavy rains and other issues
- ❖ - COVID 19 has affected the work and revised bar chart is attached

12



Aqua

PROJECT PROGRESS

- ❖ Original work order is for Rs 73,65,90,000/-
- ❖ Rupees Seventy Three Crores Sixty Five Lakh Ninety Thousand Only
- ❖ So far the KDC Aqua JV has billed Rs 59.8 Cr to MIDC
- ❖ However, there are retentions against commissioning as per terms of payment in the tender (almost 20%)
- ❖ Deducting 20% from the tender value, almost all supply and installation is over
- ❖ Therefore we can say that the site work is almost complete say about 95% which is basically cabling and piping, that too only connecting, as supply is over and commissioning is balance

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OLD STATUS OF THE CETP

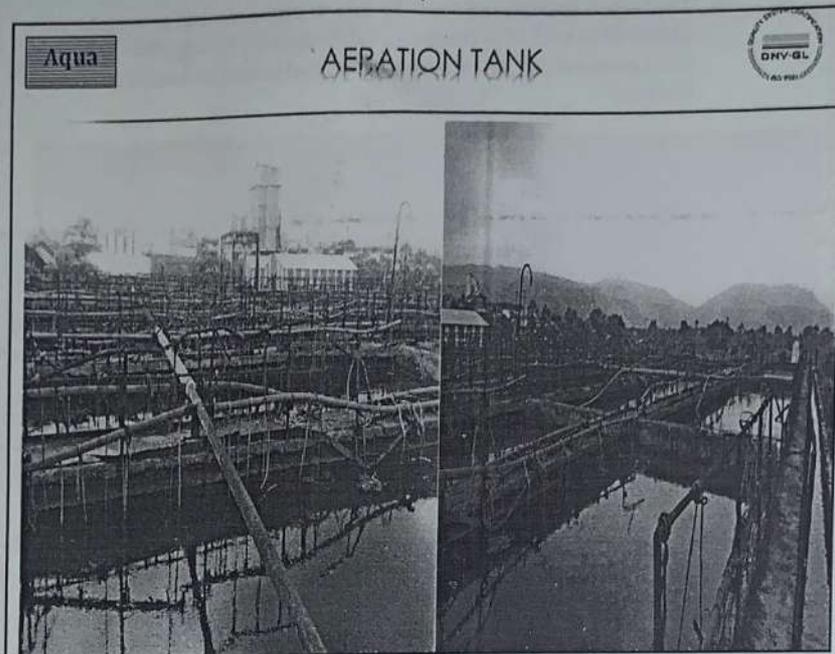
A few old photographs

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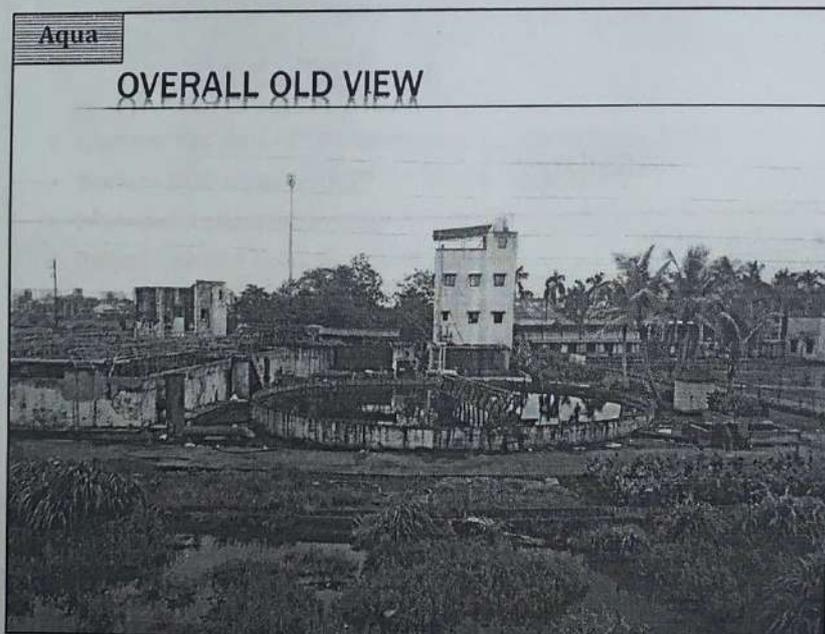




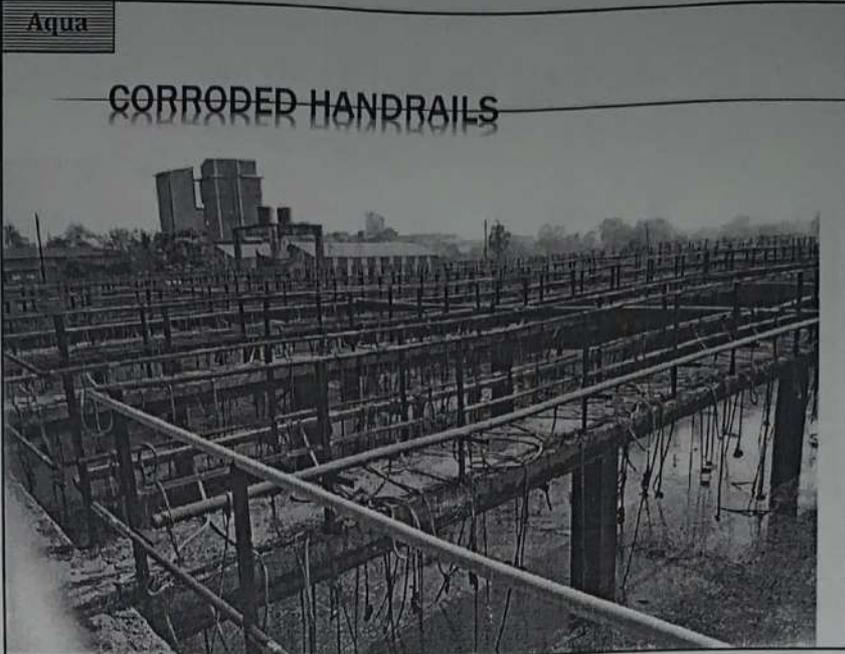
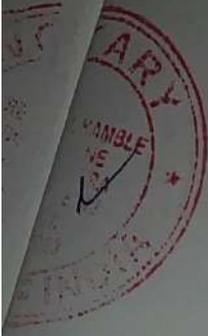
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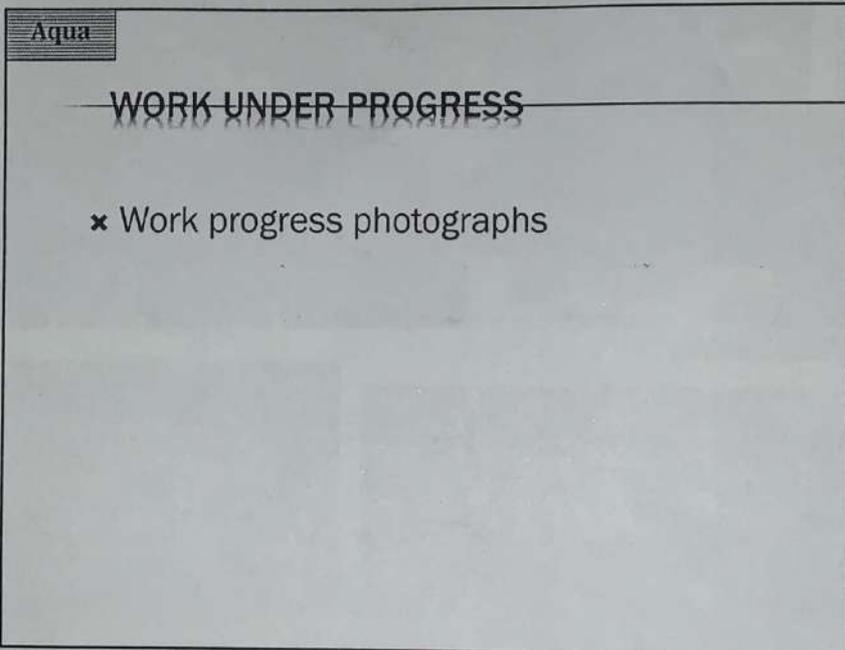
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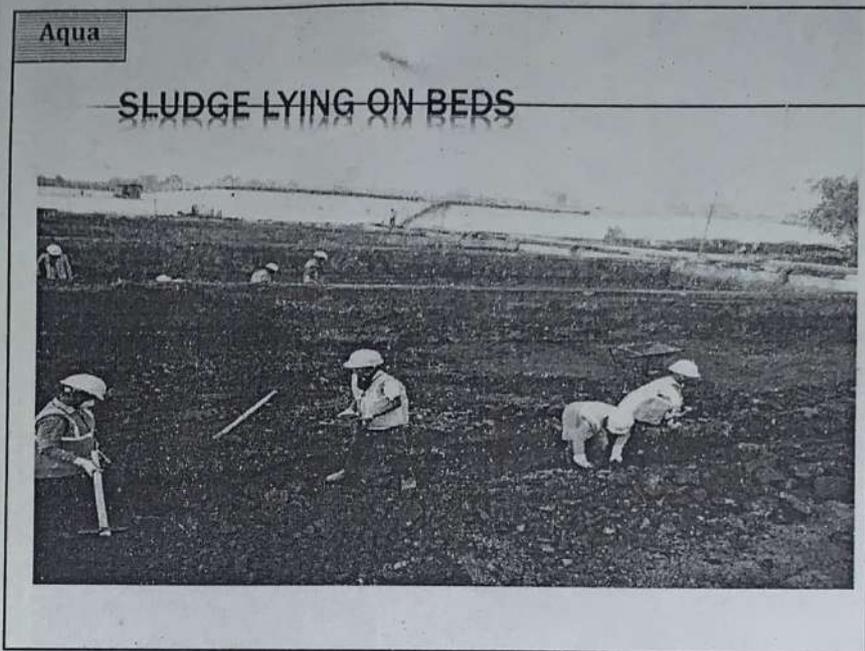


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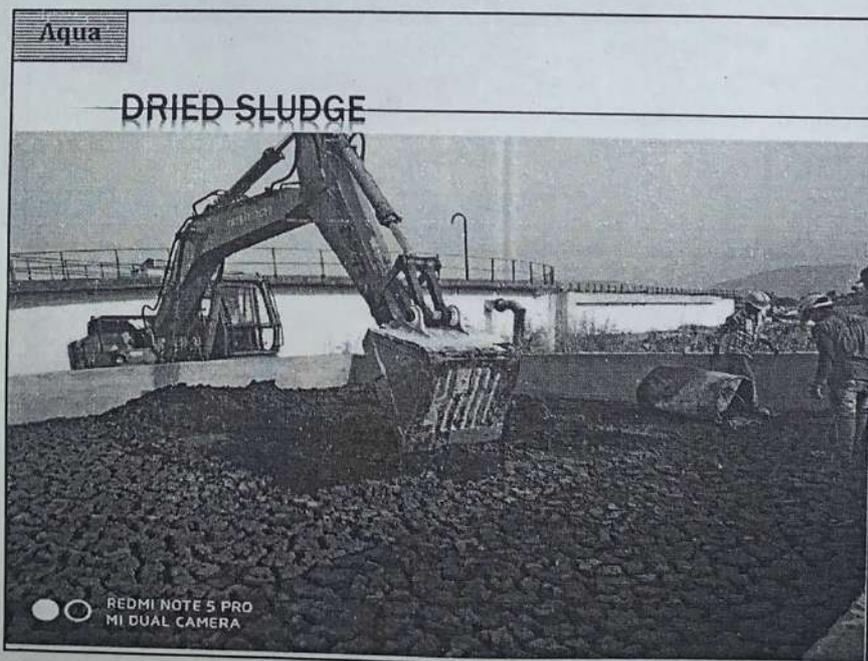




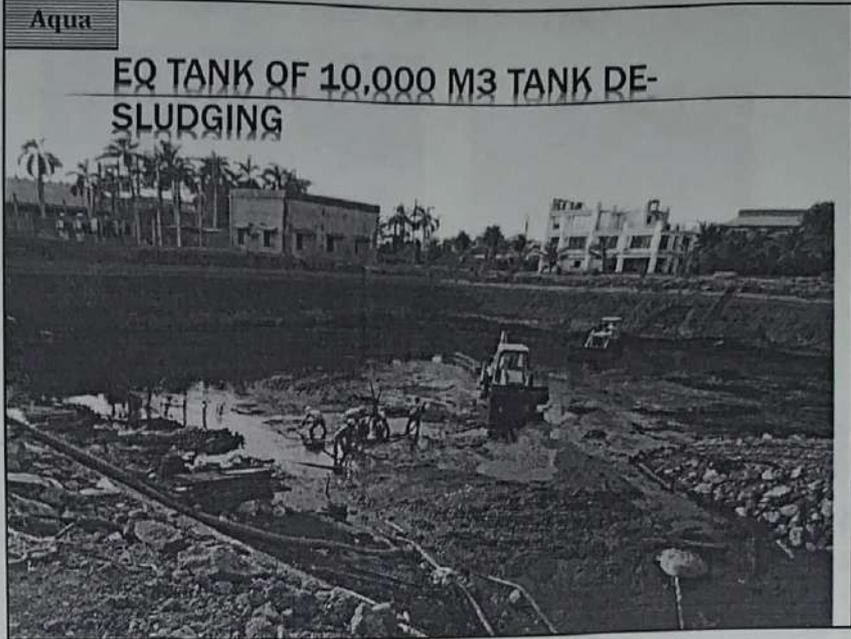
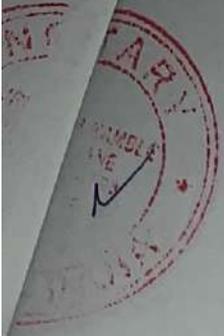
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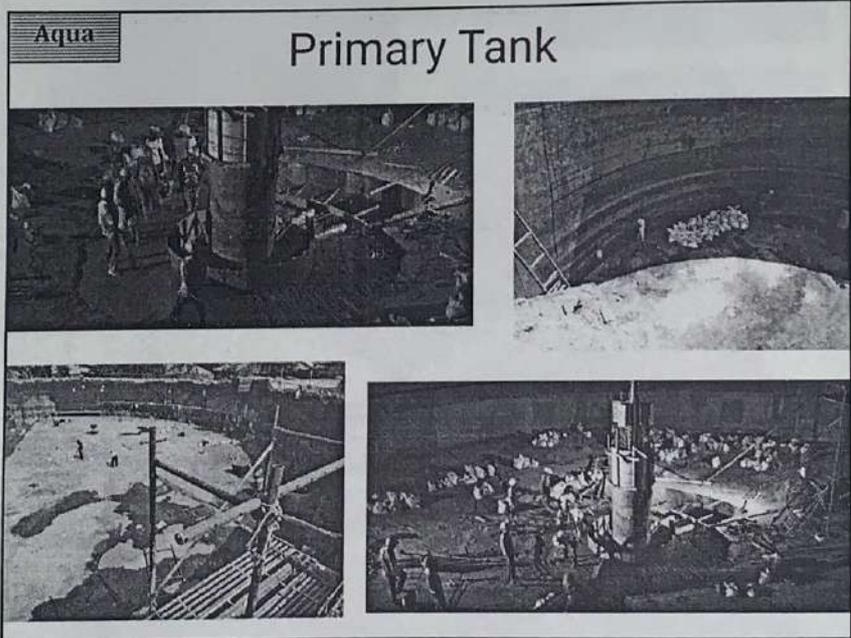
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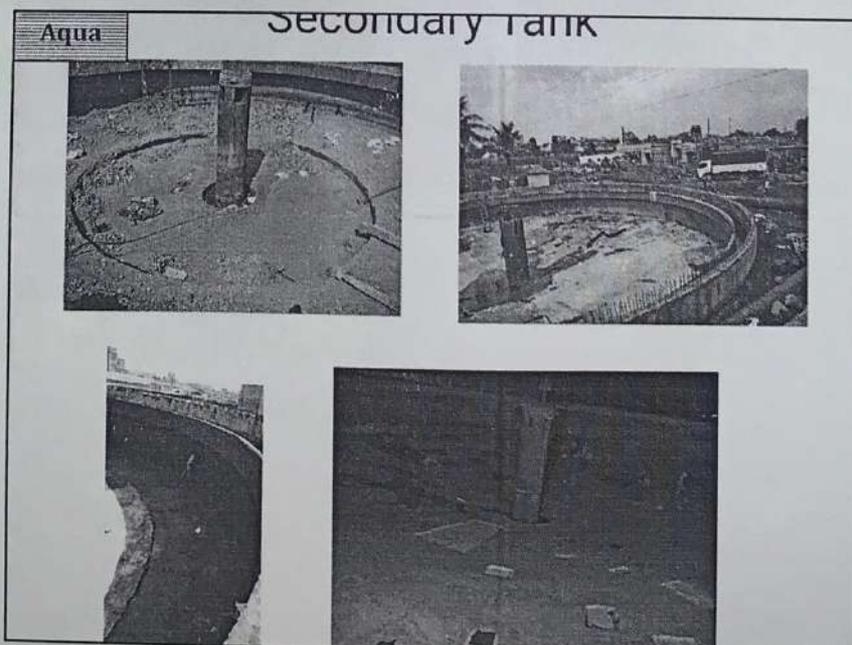




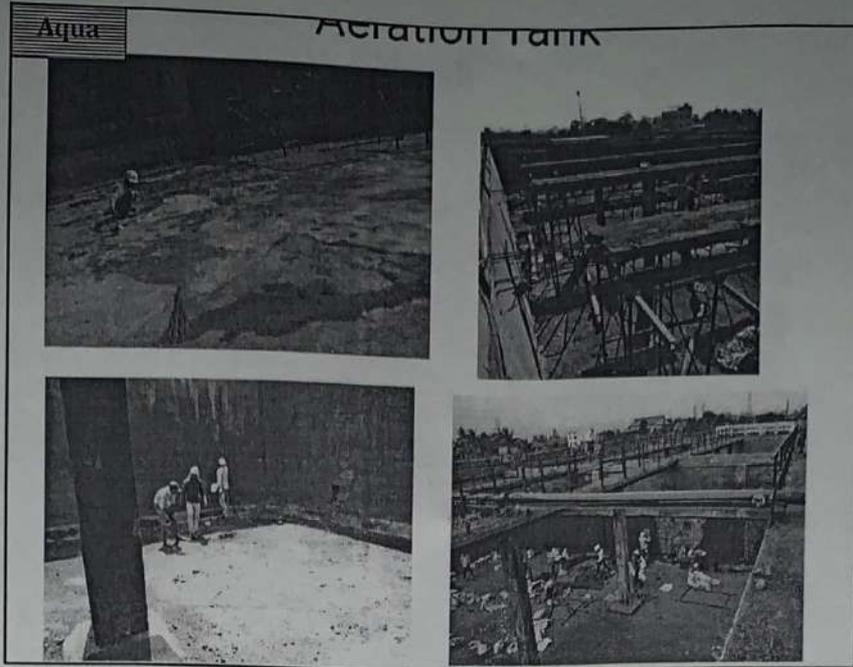
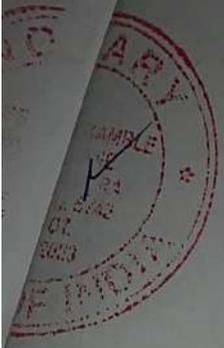
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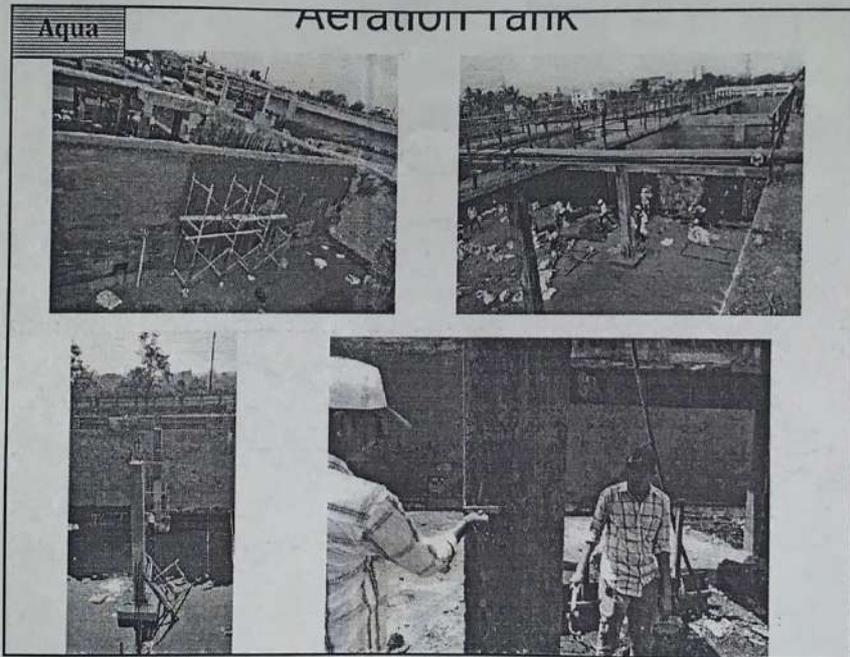
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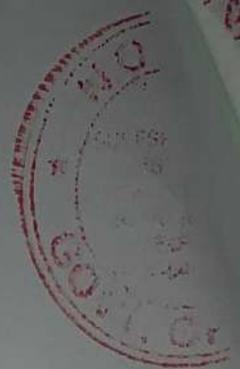


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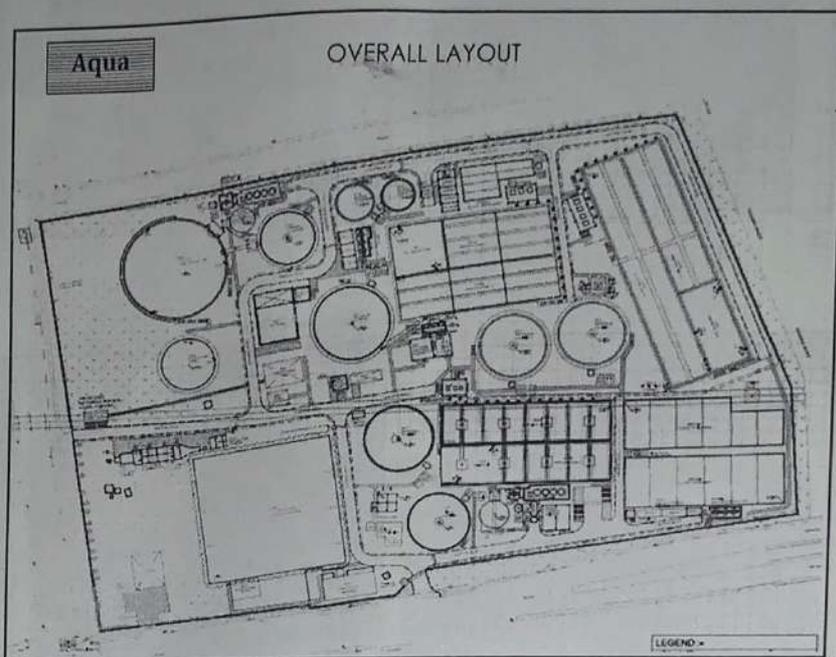


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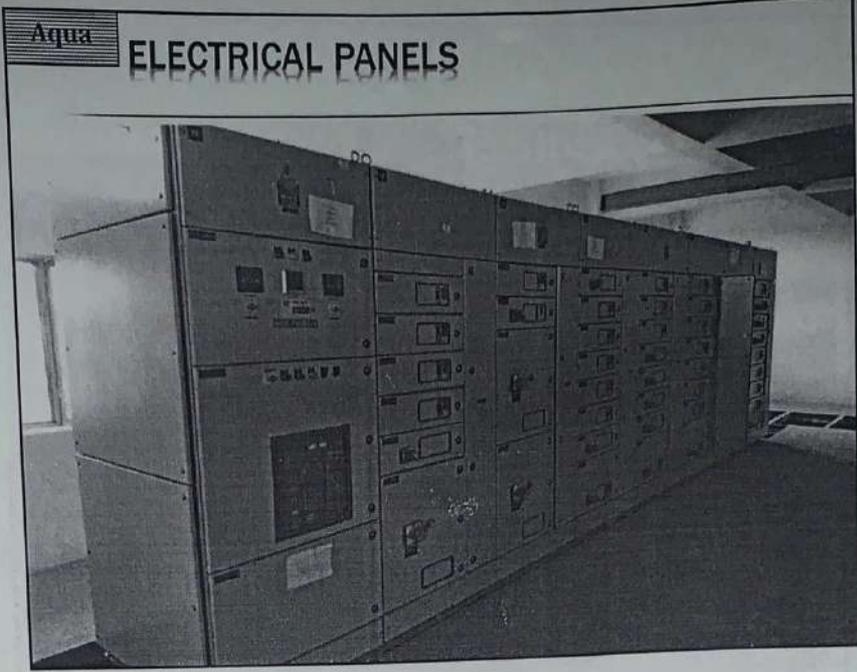
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NEW EQUIPMENT

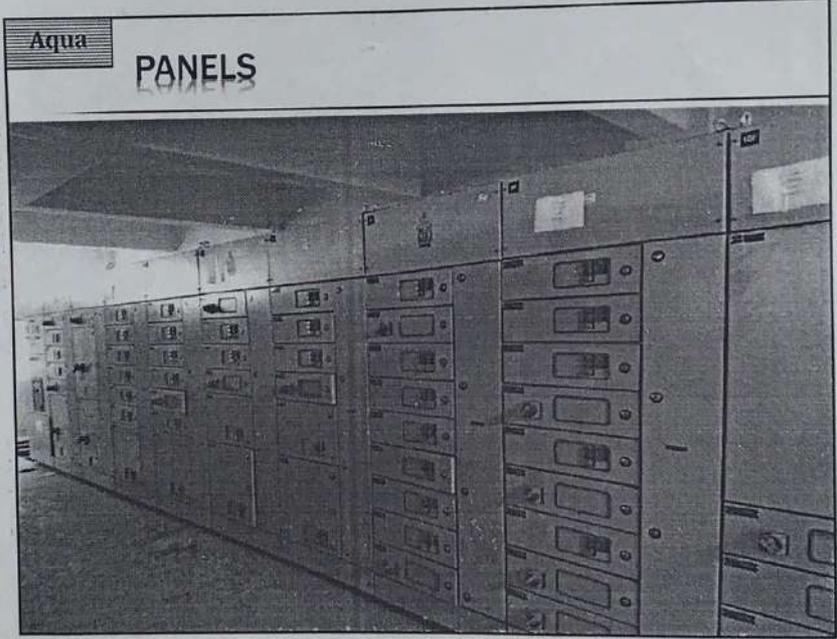
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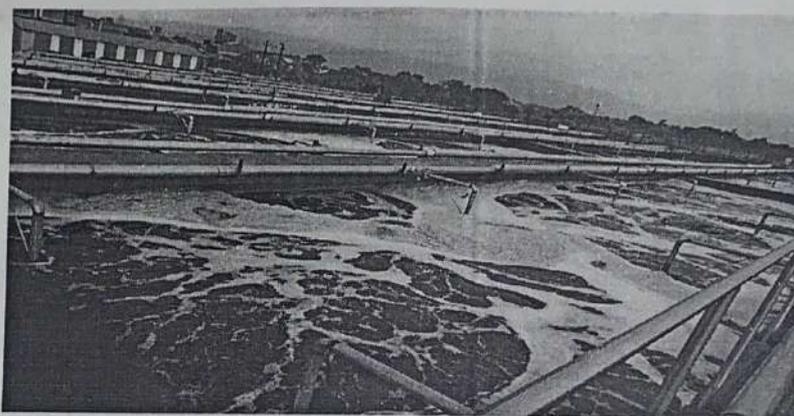




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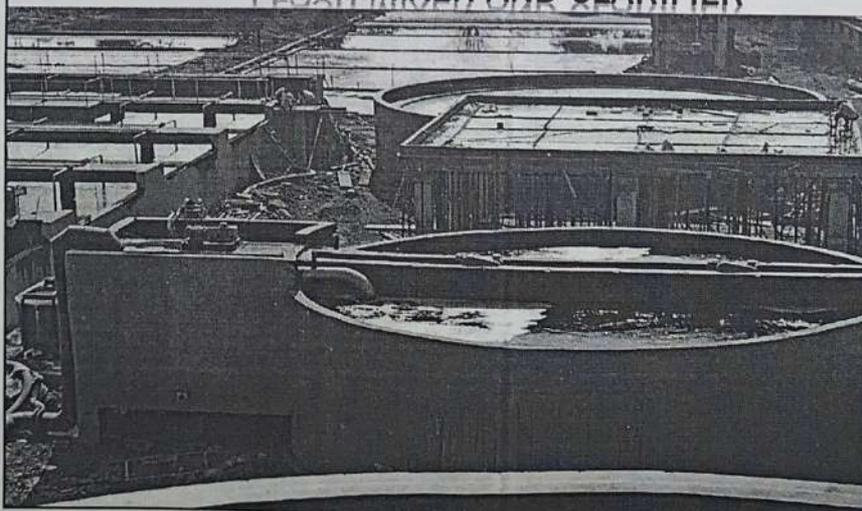
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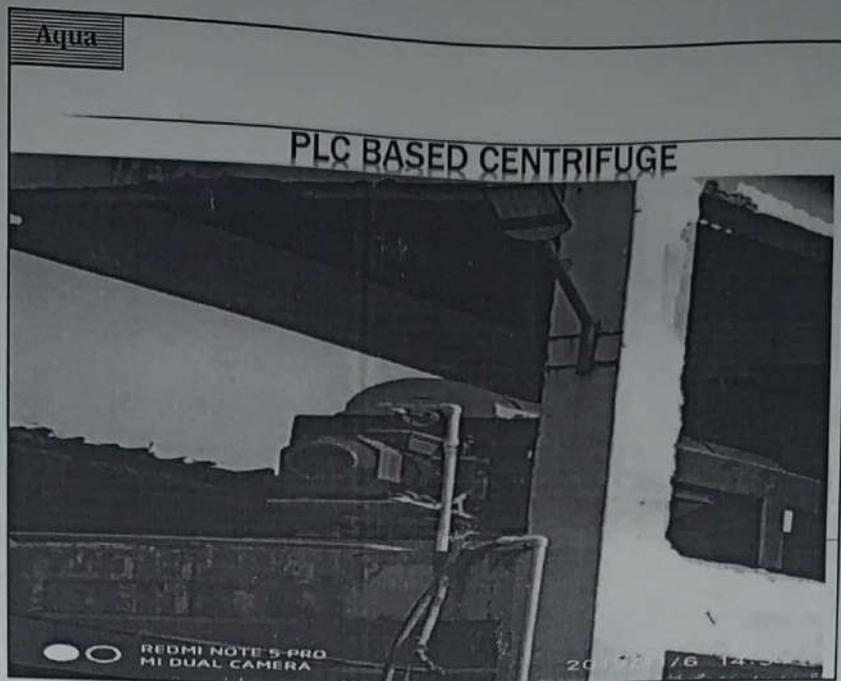
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FLASH MIXER AND CLARIFIER

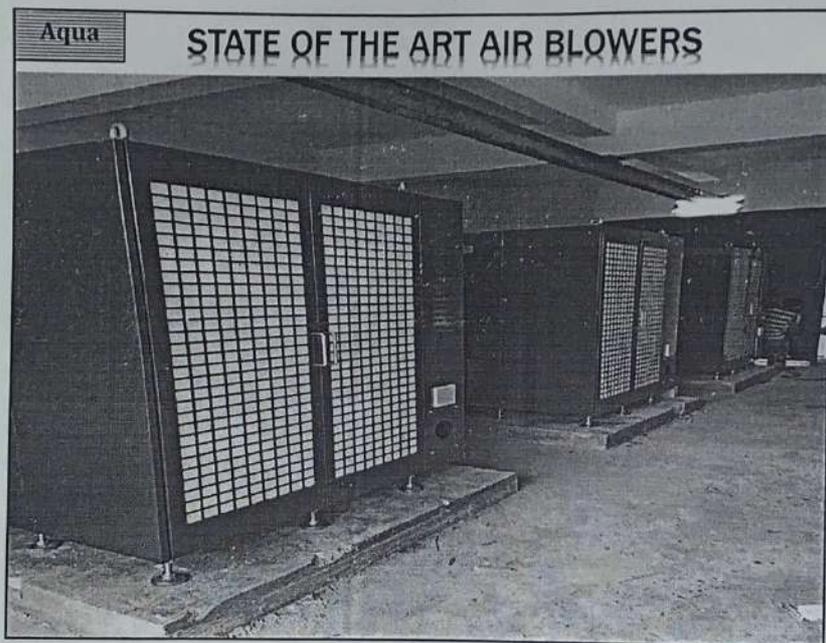


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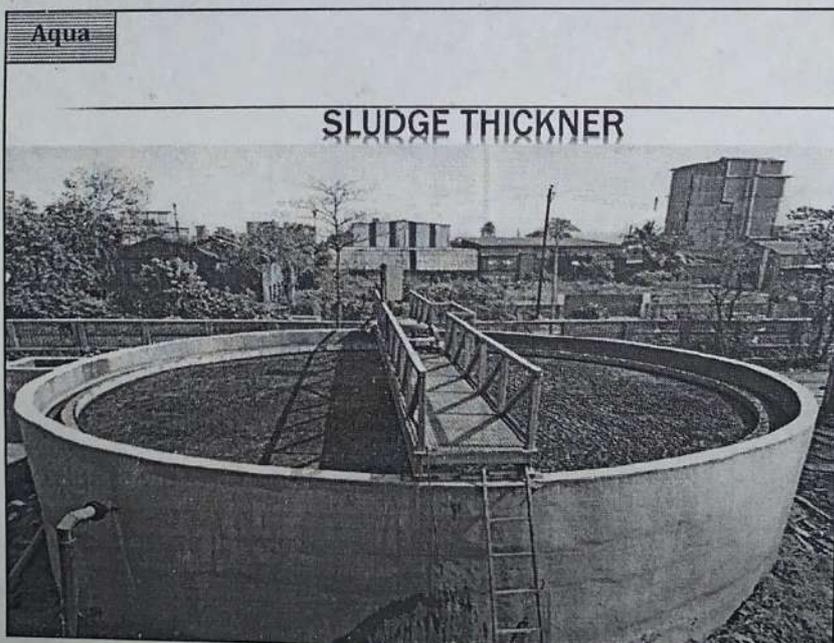
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MAHARASHTRA POLLUTION CONTROL BOARD
OFFICE
NAVI
MUMBAI



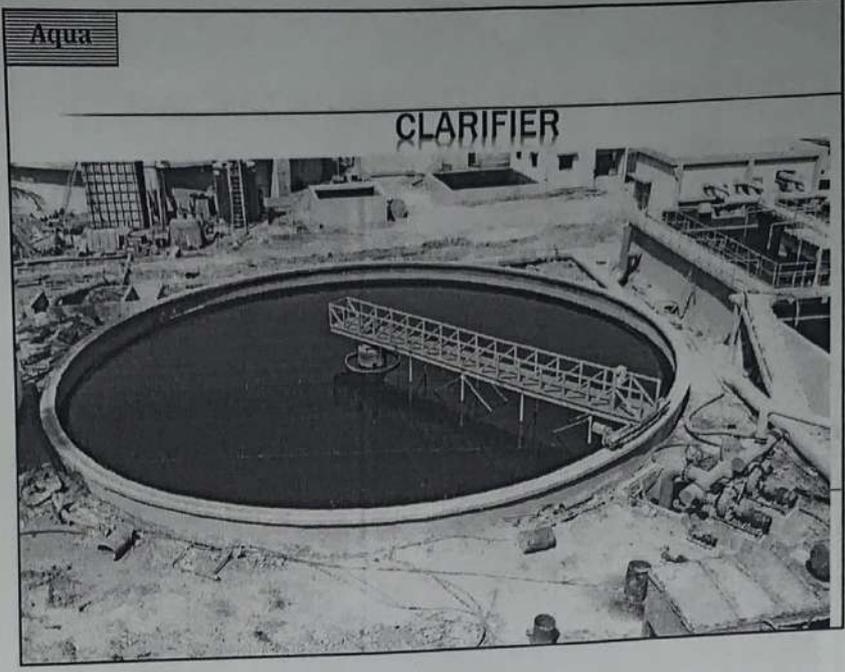
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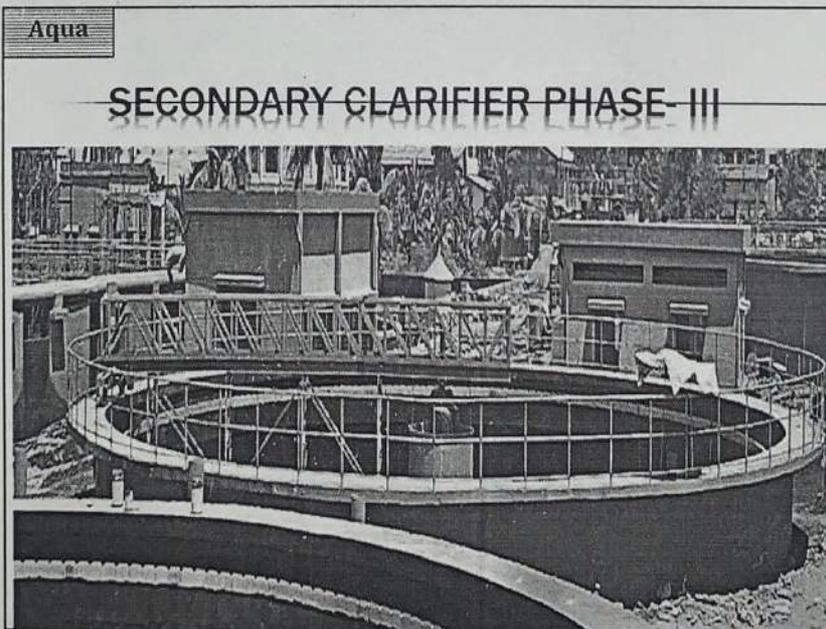




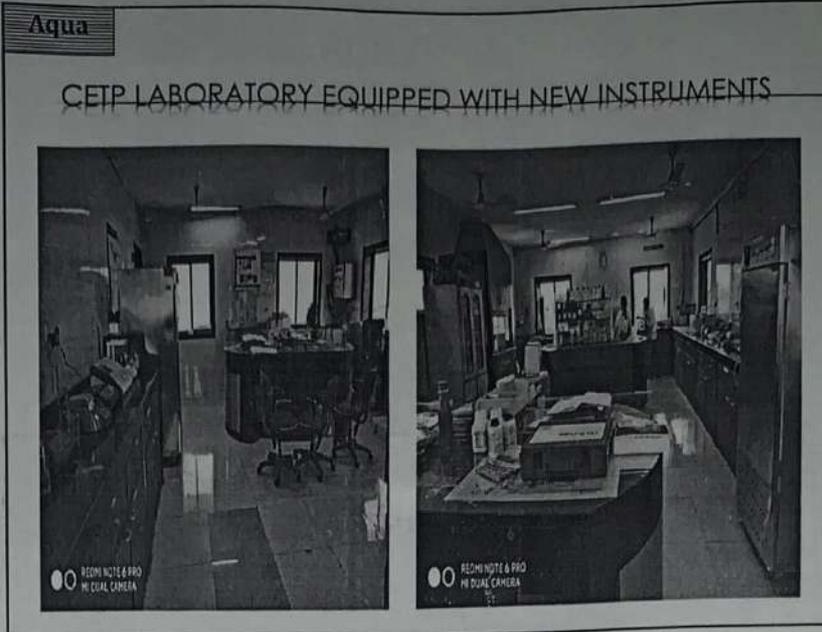
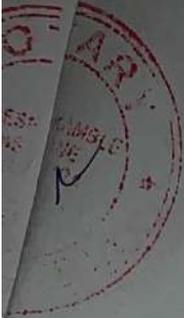
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Aqua

DESIGN INLET PARAMETERS

Table 1-1 Influent Characteristics of CETP

Parameters	Values*	Unit
pH	6.0-9.0	
Wastewater Temperature (Min)	20	Deg C
Wastewater Temperature (Max)	45	Deg C
Biochemical Oxygen Demand	1000	mg/l
Chemical Oxygen Demand	2500	mg/l
Total Suspended Solids (TSS)	600	mg/l
Total Dissolved Solids	< 4000	mg/l
Total Phosphorus	20	mg/l
Total Kjeldahl Nitrogen (TKN)	100	mg/l
Oil & Grease (Free oil)	20	mg/l
Phenolic compounds	5	mg/l

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DESIGN OUTLET PARAMETERS

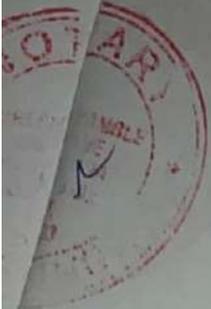
Table 2.1.4319 Treated Effluent Characteristics

Parameters	Discharge Limit	Unit
pH	6.0-9.0	
Biochemical Oxygen Demand (BOD ₅)	≤ 30	mg/l
Chemical Oxygen Demand (COD)	≤ 250	mg/l
Suspended Solids	≤ 100	mg/l
Total Dissolved Solids	≤ 4000	mg/l
Temperature	Shall not exceed more than 5 Deg C above ambient water temperature	
Oil and Grease	≤ 10	mg/l
Ammonical Nitrogen	≤ 50	mg/l
Total Kjeldahl Nitrogen	≤ 50	mg/l
Nitrate Nitrogen	≤ 50	mg/l
Phosphate as P	≤ 5	mg/l
Chloride	≤ 1000	mg/l
Sulphate (as SO ₄)	≤ 1000	mg/l
Fluoride	≤ 2	mg/l
Sulphides (as S)	≤ 2	mg/l
Phenolic compounds (as CaH ₄ OH)	≤ 1	mg/l
Total Residual Chlorine	≥ 1	mg/l
Zinc	≤ 5	mg/l

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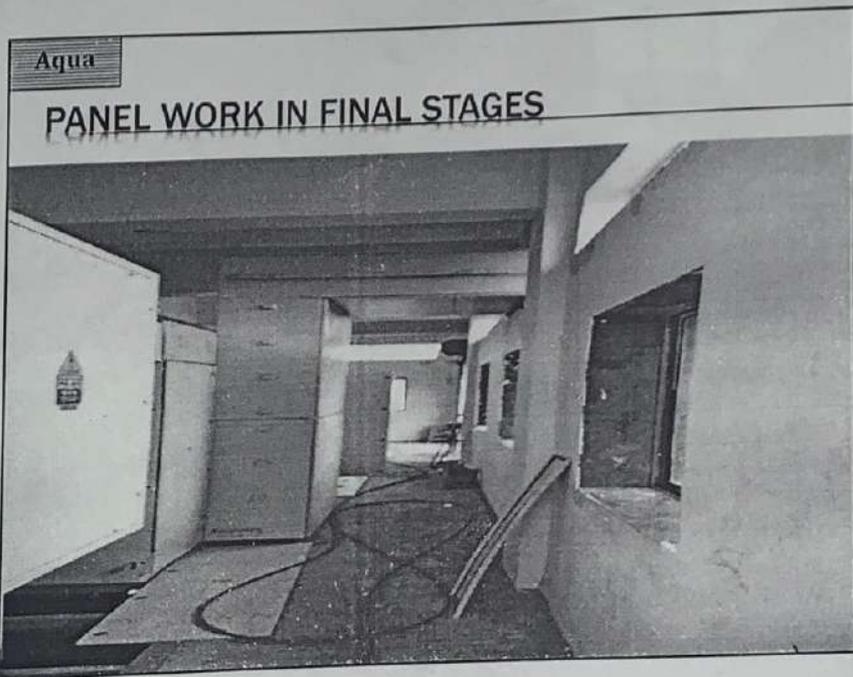


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Aqua				
BALANCE ACTIVITIES				
PROGRAMME OF BALANCE WORK				
Name of the Employer		MIDC		
Contractor		M/s. EDC - Aqua (JV)		
Consultant		CH2M Hill India/Jacobs		
Name of Project		27.5 MLD Taloja CETP		
Sr. No	Description	Months		
		Aug	Sep	Oct
	Phase I and Phase II in operation Earlier effluent quantity was 16 to 18 MLD Currently receiving 19 to 20 MLD			
A. CIVIL WORK				
	Construction of Overhead tank			
	Rehabilitation of existing building			
	Minor finishing / Back filling / Leveling etc			
	Road/ Drainage/ Pathway etc			
B. PHASE III COMMISSIONING				
	Phase III equipment commissioning			
	Commissioning of New electrical system All panels are installed, cabling under progress Switching over from existing 1000 KVA to new 3000 KVA being planned in association with MSEDCL Cable laying MCC / PLC and Individual Equipment's			
C. ELECTRICAL SYSTEM				
	Balance cabling and switch over to new electrical system under progress			
	New piping / valves under progress			
	Phase-I,II and III synchronize			
PREPARED BY: LHP		CHECKED BY: MAN		

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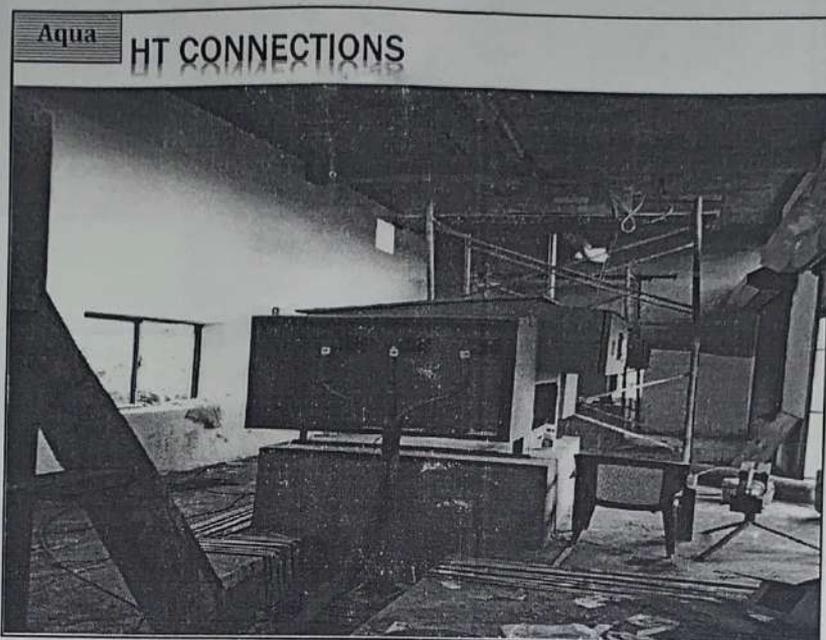


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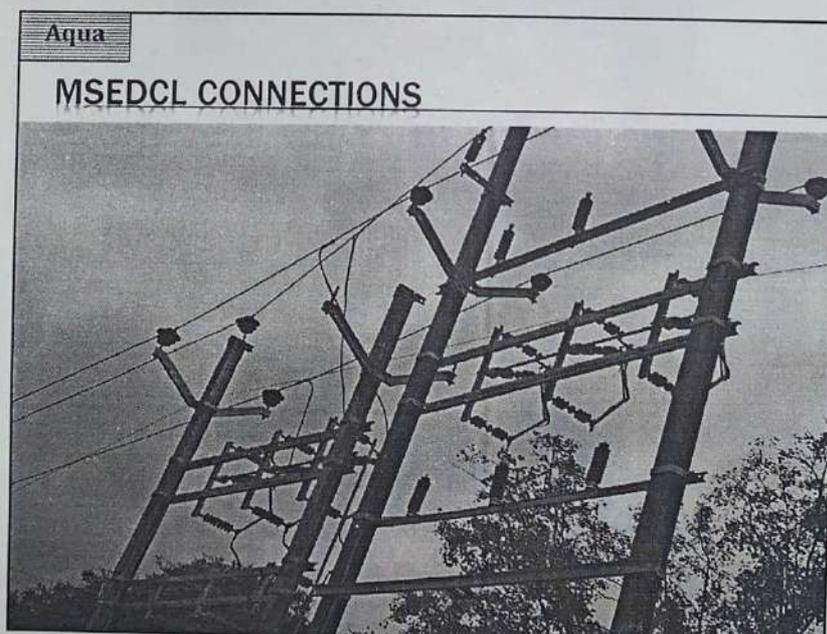




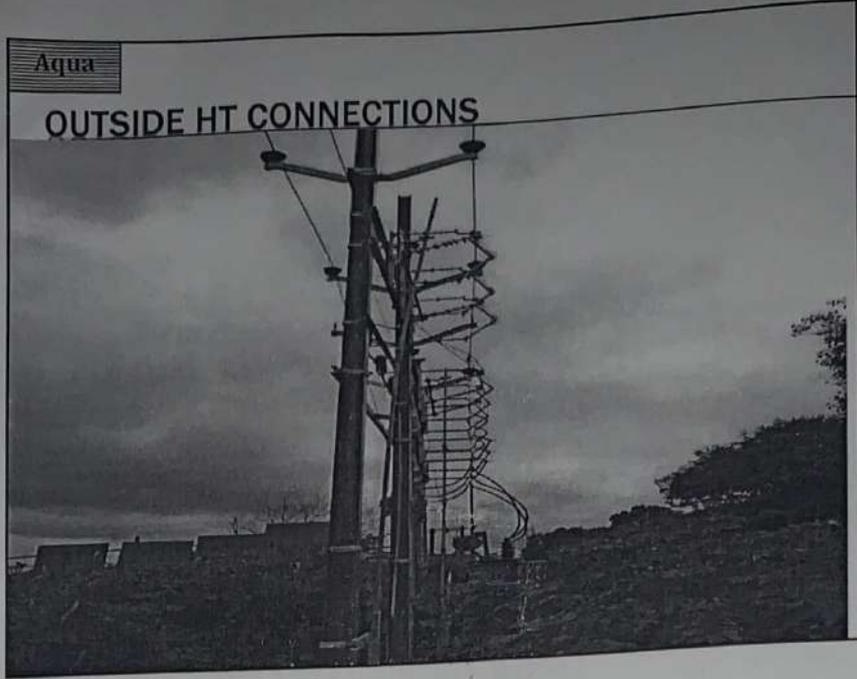
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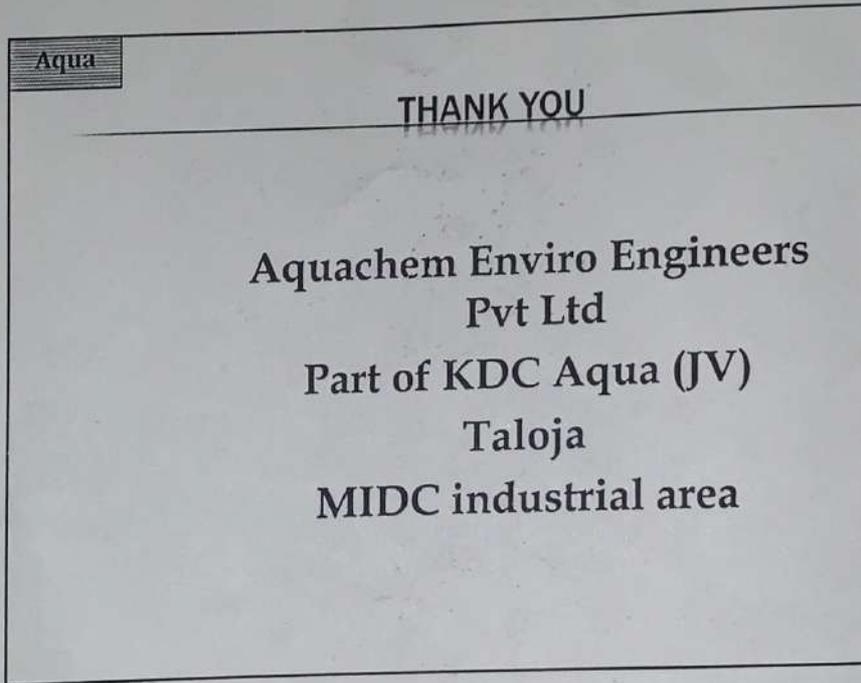
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